

HIGH COURT OF DELHI: NEW DELHI

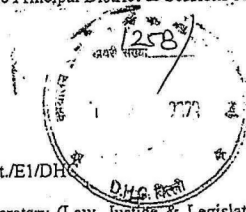
No. 765/Estt./E-1/DHC  
Dated: 12.05.2023

ORDER

Hon'ble the Chief Justice of this Court has been pleased to repatriate Mr. Deepak Garg, an officer of Delhi Higher Judicial Service, presently posted as Officer on Special Duty (Rules & Litigation) in this Court on deputation basis, to his parent cadre and appoint Ms. Nisha Saxena, an officer of Delhi Higher Judicial Service, currently posted as District Judge (Commercial Court)-04, Central, Tis Hazari Courts, as Officer on Special Duty (Rules and Litigation) in this Court on deputation basis, with immediate effect.

Further, His Lordship has also been pleased to repatriate Mr. Reetesh Singh, an officer of Delhi Higher Judicial Service, presently posted as Officer on Special Duty (Gazette-I), in this Court on deputation basis, to his parent cadre, with immediate effect.

Mr. Deepak Garg and Mr. Reetesh Singh, officers of Delhi Higher Judicial Service shall report to the Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts



By Order,

Sd/-  
(Ravinder Dudeja)  
Registrar General

Endst. No. 9403-14/ Estt./E1/DHC

Dated: 12.05.2023

1. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi
2. The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
3. Registrar-cum-Secretary to Hon'ble the Chief Justice.
4. All Registrars/OSDs/Co-ordinator(DIAC).
5. Officers concerned.
6. Joint Registrar (Registrar General Secretariat)
7. All Joint Registrars/ Joint Registrars (Judl.).
8. Private Secretary to Hon'ble Judges.
9. The Pay & Accounts Officer No.XXI, Govt. of NCT of Delhi, Delhi High Court.
10. P.A to Registrar (IT) with the request to upload the order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
11. To be placed in the personal file of the officers concerned.
12. Guard File.

Judl. Br.  
P.D. (S.J. Chas)

(Vinal Kapoor)  
Joint Registrar (Estt.-I)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (1)/2023/ 37851- 37886

Dated, Delhi the

15 MAY 2023

Sub : Repatriation of Sh. Deepak Garg, Officer on Special Duty ( Rules & Litigation) and Sh. Reetesh Singh, Officer on Special Duty ( Gazette-I) on deputation to his parent cadre, and appointment of Ms. Nisha Saxena, Officer o Special Duty ( Rules & Litigation)

Copy forwarded for information and necessary to :-

1. The Officer Concerned.
2. The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
3. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
4. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell, I.T.Cell, & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi..
5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
6. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.

(Kaveri Baweja)  
District Judge (Commercial Court)-07  
Officer In-charge Judicial Branch ( Central )  
For Principal District & Sessions Judge(HQs),  
Delhi